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- (b) if so, what are the reasons for the step taken; and
- (c) whether this has been made applicable to Government hospitals also'?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) to (c) It is not correct to state that the use of penicillin has been stopped in Government or other hospitals in Delhi. How-ever, the Medical Officers have been cautioned about the possibility of untoward side reactions and anaphylaxis. They have been advised that injections of penicillin should not be administered without antihistamines, adrenalin and stimulants for parenteral use being kept ready for use in cases of reaction.

# DUMPING OF FAKE CURRENCY NOTE<sub>S</sub> BY CHINA OTTO INDIA

958. SARDAR RAM SINGH; Will "the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the news-item appearing in the TIMES OF INDIA' dated 15th July, 1967 to the effect that fake Indian currency is being dumped by China into India through the borders with Tibet; and
- (b) if so, what stepis have been taken by Government to stop such dumping?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) Reports of alleged circulation of fake currency notes of Chinese origin have been received and the matter is under investigation.

### DKLAY IN THE DELIVERY OF A DEAD BODY FROM THE IRWIN HOSPITAL

954. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have re-

ceived a complaint that the Irwin Hospital authorities did not deliver the dead body of a person to his relatives after post mortem for three days in spite of repeated requests;

- (b) if the reply to part (a) above be in the affirmative, whether Government have tried to ascertain the reasons fo<sub>r</sub> such callous behaviour; and
- (c) whether any 'responsibility is being fixed on any officer for such gross misbehaviour?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) to (c) One Shri Sadhu Ram was brought to the Irwin Hospital on 16th July, 1967 at 10.25 P.M. This was a case of a traffic accident. Shri Sadhu Ram was admitted in the emergency ward. The patient died at 1.00 A.M. on 17th July, 1967. As the identity Of the person could not be readily established the police took over the body at 6.00 P.M. on the same day. The post mortem was conducted at 11.00 A.M. on 18th July, 1967 and the body was handed over to the relatives at 12.00 noon on the same day.

There was no misbehaviour on the part of any officer and as such the question of fixing responsibility does not arise.

## QUALITY OF DRINKING WATER IN GREATER KAILASH

955. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether there are any arrangements made to check the quality of drinking water supplied by tube-wells in Greater Kailash, New Delhi:
- (b) if so, the frequency at which the samples of water are taken and chemically examined:
- (c) whether any reports that on the 11th July, 1967 drinking water sup-

plied was muddy and unfit for drinking were received; and

(d) if so, the reasons for the water being muddy and the action taken in thii regard?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes.

- (b) As the suRply is from deep tubewells, the samples are taken for bacteriological examination once a week and for chemical and other examinations only occasionally.
- (c) The Delhi Municipal Corporation have stated that no such complaint was received.
  - (d) Does not arise.

#### FACE VALUE OF LLC. POLICIES

956. SHRI BHUPINDER SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether following the decision of Postal Life Insurance authorities, LLC. also propose to raise the face value of all the current Life Insurance policies;
  - (b) if so, by how much; and
  - (c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c) The Postal Life Insurance Fund decided to reduce its premium rates with effect from 1st April, 1967. The increase in the sum assured under policies in force on 31st March, 1967, that is, immediately before that date, is intended to preserve equity between the old and the new series of policy holders. The question of revision of premium rates of L.I.C. is still under consideration, and when a revision takes place measures to preserve equity would be considered in the context of its own conditions.

#### SEWAGE WATER TO AUGMENT DELHI WATER SUPPLY

- 957. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state;
- (a) whether there is any scheme under Government's consideration to augment water supply in Delhi by recovering water from Sewage and treating it for re-use; and
  - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHAN DRASEKHAR): (a) and (b) There is no scheme for augmenting Delhi's Water Supply from Sewage after treat ing it for re-use. However, a scheme which provides for supplying cusecs of treated effluent for irrigation in Haryana and securing gpod canal water in exchange for augmenting Delhi's Water Supply is under tiation with the Government Haryana. rjf

### ट्राम्बेका उर्वरक कारलाना

958. श्री राजनारायण : क्या पैट्रोल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

- (क) ट्राम्बे का उर्वरक कारखाना बनाने के लिये जिस कम्पनी को चना गया था उसने टेन्डर में कितनी रक्तम का प्रस्ताव किया था और काम पूरा होने पर उसे कितनी रक्तम दी गई थी और क्या इन दोनों रक्तमों में कोई फर्क है, यदि हां तो उसके क्या कारण हैं;
- (ख) इस परियोजना को पूरा करने के लिये सम्बन्धित कम्पनी ने कितना समय मांगा था और वस्तुतः कितने समय में काम पूरा किया और यदि इस अविध में कोई अन्तर है तो उसका क्या कारण है; और
- (ग) ट्राम्बे ग्रीर सिन्दरी के उर्वरक कारखानों के निर्माण में इस कम्पनी ने जो चौतरफा दक्षता दिखाई है उसका ब्यौरा क्या है?